this matter. All of us are perturbed; they, being affected most closely, are most perturbed. We have been hearing from them on the subject and they have expressed their apprehension, as the hon. Member has mentioned. But whether in view of the recent changes they will change their opinion or something else might happen there, I do not know.

Oral Answers

## EXPENDITURE INCURRED ON DISPLACED PERSONS

\*94. DR. RADHA KUMUD MOOK-ERJI: Will the Minister for REHABILITATION be pleased to state:

(a) whether it is a fact that out of the total expenditure of Rs. 223-68 crores incurred on displaced persons up to 1954-55, the expenditure incurred on displaced persons from West Pakistan amounts to Rs. 153-39 crores and on displaced persons from East Pakistan Rs. 70-29 crores only; and

(b) if so, what are the reasons for this disparity?

## THE MINISTER FOR REHABILITATION (SHRI MEHR CHAND KHANNA): (a) Yes.

(b) Migration of displaced persons from West Pakistan to India started in 1947 and by the end of 1948, 46-14 lakh displaced persons had reached •India. As against this, only 10-13 lakh displaced persons from East Pakistan had come to India up to the end of that year. From 1950 onwards, there had "been very little migration from West Pakistan but migration from East Pakistan has been continuous and is • on the increase. In the early period, large amounts were, therefore, spent on the rehabilitation of the displaced persons from West Pakistan. The displaced persons from East Pakistan however have presented a different problem. Their migration was slow, spasmodic, and spread over a number of years. In the eastern region the problem became acute only after 1950. Since then adequate funds have been ;allotted annually.

Additional reason for this disparity is that the number of West Pakistan Displaced Persons is comparatively larger than East Pakistan Displaced Persons. West Pakistan Displaced Persons number 47 lakhs approximately, as against 34 lakh East Pakistan Displaced Persons.

SHRI JASPAT ROY KAPOOR: Is it a fact, Sir, that the Evacuee Property Act is applicable neither to East Bengal, nor to West Bengal, whereas in West Punjab and East Punjab these Evacuee Property Acts are in force, in consequence whereof the refugees from East Bengal who come to West Bengal continue to get income from the property which they have left in East Bengal?

SHRI MEHR CHAND KHANNA: That is the correct position.

SHRI BHUPESH GUPTA: May I know how much out of this sum of Rs. 70-29 crores spent on displaced persons from East Pakistan, has been spent for administrative purposes, and how much for giving loans to displaced persons?

SHRI MEHR CHAND KHANNA: Sir, I have not got the figure in respect of the sum spent for administrative purposes, but it cannot be very heavy. However, the break-up of this figure of Rs. 70-29 crores is as follows: Grants Rs. 29-13 crores; Loans other than housing Rs. 22-48 crores; Hous ing Rs. 16-47 crores; Establishment Rs. 0-14 crores; Miscellaneous Nil; Loans by the Rehabilitation Finance Administration Rs. 2-07 crores. That will make a total of *Rs.* 70-29 crores.

SHRI B. C. GHOSE: With reference to the answer given to Shri Kapoor's question, may I know, apart from the theoretical income that East Pakistan refugees may get from East Bengal, has the hon. Minister got figures for the amount of money actually received by them?

SHRI MEHR CHAND KHANNA. You mean the amount of money that

the people of East Pakistan have been bringing into India?

SHRI B. C. GHOSE: Yes; as income from their properties. Is the hon. Minister aware that though they are entitled to that income, in most cases that income does not come to West Bengal?

SHRI MEHR CHAND KHANNA: I think the hon. Member's presumption is substantially correct.

SHRI N. D. M. PRASADARAO: Does the first figure given here relating to displaced persons from West Pakistan include the value of the land allotted to them?

SHRI MEHR CHAND KHANNA: I am sorry I have not followed the question.

SHRI N. D. M. PRASADARAO: I want to know whether the figure given here in respect of displaced persons from West Pakistan includes the value of the land allotted to those displaced persons.

SHRI MEHR CHAND KHANNA: No, Sir.

SHRI JASPAT ROY KAPOOR: Has any portion of the sum of Rs. 223\*68 crores been spent over the construction of buildings for refugees?

SHRI MEHR CHAND KHANNA: I have already stated that a portion of it has been spent on housing and a portion on other kinds of loans plus relief.

SHRI BHUPESH GUPTA: May I know if the hon. Minister is aware that since much of the loans has been given in very small sums, and that too in driblets, it has not been possible for the displaced persons to utilise them for gainful employment and that much of this money has been a waste?

SHRI MEHR CHAND KHANNA: I will not be able to accept that position, but if it is stated that some of the money may have been dissipated, it may be correct. However, we have equally achieved substantial results in the matter of rehabilitation in the Eastern side.

\*95 & \*96. {For answer, vide cols. 572— 573 infra.]

## प्रथम पंचवर्षीय योजना के अन्सर्गत विद्वार राज्य में किया गया स्टर्च

\*६७. श्री किशोरी राम : क्या योजना मंत्री यह बताने की कृपा करंगे कि :

(क) प्रथम पंचवर्षीय योजना के अन्तर्गत बिहार राज्य के लिए स्वीकृत कुल अनुदान में से १ अप्रैल, १६५४ से अभी तक कितनी रकम सर्च की जा चुकी हैं ; और

(ख) वे मुख्य कार्यक्या हैं', जिन पर रुपया खर्च किया जा रहा हैं' ?

## t [Expenditure incurred in Bihar State under the First Five Year Plan

\*97. SHRI KISHORI RAM: Will the Minister for PLANNING be pleased to state:

(a) the amount so far spent since the 1st April 1654 out of the total grant sanctioned for the State of Bihar under the First Five Year Plan, and

(b) the main works on which the money is being spent?]

योजना उपमंघी (श्री एस० एन० मिथ) : (क) और (ख). अपेंच्चित्त सूचना एकचित की जा रही हैं और प्राप्त होने के पश्चास् सभा की मंज पर रख दी जायंगी।

t[THE DEPUTY MINISTER FOR PLANNING (SHRI S. N. MISHRA): (a> and (b). The required information is being collected and will be placed on the Table of the House when available.]

t English translation.